

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

**Item No.233 – IA 1080 of 2022**  
**In**  
**CP(IB) 162 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SMC Industries Pvt Ltd  
V/s  
Shaifali Rolls Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on 21/12/2023**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Parinda Davawala, Adv.  
For the Respondent : Mr. Tirth Nayak, Adv.

**ORDER**

As company matters are listed today as per instructions and taken up for hearing on priority basis, this matter stands adjourned to 23.02.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**